

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:215
ANSWERED ON:05.02.2014
TEACHER STUDENT RATIO
Punia Shri P.L. ;Sardinha Shri Francisco

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the optimal student-teacher ratio for schools in the country as mandated under the Right of Children to Free and Compulsory Education (RTE) Act;
- (b) whether the Government has assessed/laid down student-teacher ratio in various States of the country and if so, the details thereof, State/UT-wise;
- (c) whether the student-teacher ratio is excessively low in Government primary and upper primary schools across the country;
- (d) if so, the details thereof, State/UT wise and the reaction of the Government thereto; and
- (e) whether the Government has issued any guidelines to the States in this regard and if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Dr. M.M. PALLAM RAJU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 215 TO BE ANSWERED ON 05.02.2014 ASKED BY SHRI P.L. PUNIA AND SHRI FRANCISCO SARDINHA REGARDING "TEACHER - STUDENT RATIO".

(a): Yes, Madam. The schedule under Section 25 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 which became operative with effect from 1st April, 2010, prescribes the following Pupil-Teacher Ratio (PTR) to be maintained at each of the school :

A. For classes I to V:

- (i) Two teachers for up to sixty admitted children
- (ii) Three teachers for 61-90 children
- (iii) Four teachers for 91-120 children
- (iv) Five teachers for 121-200 children
- (v) One Head Teacher, other than the five teachers, if the number of admitted children exceeds 150; and
- (vi) The PTR (excluding Head Teacher) shall not exceed forty if the number of admitted children is above 200.

B. For Classes VI to VIII:

- (i) At least one teacher per class so that there shall be at least one teacher each for
 - (a) Science and Mathematics; (b) Social Studies; and (c) Languages.
- (ii) At least one teacher for every 35 children;
- (iii) Where admission of children is above 100, there shall be (a) a full time head-teacher and
 - (b) part time instructors for Art Education, Health & Physical Education and Work Education.

(b): As per District Information System for Education (DISE) 2012-13, the PTR at national level in government schools is 28:1. The State/UT wise details are at Annexure-I.

(c): At the State/UT level, Bihar (54), Dadar & Nagar Haveli (35), Jharkhand (41), Madhya Pradesh (36) and Uttar Pradesh (33) reported adverse PTR above 30:1.

(d): Since the inception of SSA, a total of 19.84 lakh teacher posts have been sanctioned against which over 14.80 lakh teacher posts have been filled by the States/UT's up to 30.09.2013. The number of teacher posts created under SSA which are still to be filled is given at Annexure II, State/UT-wise.

(e): The Government of India, MHRD monitors the position regularly and takes up the issue with States/UT's at the level of the Chief Ministers, State Education Ministers and the State Government Officials from time to time in order to expedite recruitment of teachers by the State/UT.